

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3042
ANSWERED ON:24.04.2012
NDMA GUIDELINES ON DISASTERS
Angadi Shri Suresh Chanabasappa

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Disaster Management Authority (NDMA) has formulated guidelines on various disaster specific subjects;
- (b) if so, the details thereof;
- (c) whether National and State disaster management plans are to be prepared on the basis of these guidelines; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. NDMA has prepared the guidelines on various disaster specific subjects:-

1. Earthquakes
2. Tsunamis
3. Cyclones
4. Floods
5. Urban Flooding
6. Drought
7. Landslides and Snow Avalanches
8. Nuclear and Radiological Emergencies (Unclassified part-I)
9. Chemical Disasters (Industrial)
10. Chemical (Terrorism) Disasters
11. Medical Preparedness and Mass Casualty Management
12. Biological Disasters
13. Psycho-Social Support and Mental Health Services in Disasters
14. Preparation of State Disaster Management Plans
15. Incident Response System
16. National Disaster Management Information and Communication System
17. Scaling, Type of Equipment and Training of Fire Services

(c) & (d): The Disaster Management Act, 2005 mandates the National Authority for laying down guidelines to be followed by the State Authorities in drawing up the State Plan and by the different Ministries or Departments of the Government of India for the purpose of integrating the measures for prevention of disaster or the mitigation of its effect in their development plans and projects. The National Disaster Management Authority has issued guidelines for preparation of State Disaster Management Plans in July, 2007.